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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.08.2018 AT 10.30
AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 844/252/HDB/2018
NAME OF THE COMPANY	B.D.P Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	B.D.P Agro Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PHANI KUMAR	ADVOCATE	KPKUNAR@CAW@SMALC CAW 9441407470	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for ROC	ADVOCATE	9160001025	

ORDER

Learned counsel Mr.K.Phani Kumar present for Applicant.

Learned counsel Mr.T.Sujan Kumar Reddy present for ROC.

Applicant filed proof of service of copy of petition on ROC.

Applicant is directed to issue notice to ROC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

Applicant is directed to file copies of IT Returns for the assessment year 2015-16.

For report of ROC and hearing, list the matter on 06.09.2018.



MEMBER JUDICIAL